

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.1109
TO BE ANSWERED ON 18.09.2020

VIOLENCE AGAINST WOMEN

1109. DR. AMAR SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of the increasing incidence of men indulging in violence against women by way of social & economic threats/ prejudices;
- (b) if so, the remedial steps taken/ being taken by the government in this regard;
- (c) whether age-old practice of dowry has driven many women to suicide each year if demands for dowry are not met; and
- (d) if so, the measures taken/ being taken by the government in containing the menace?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) : The year-wise data of crime against women as per National Crime Records Bureau (NCRB) during the years 2016 to 2018 is at **Annexure-I**.

The Government attaches high priority to ensuring safety and security of women and has undertaken various legislative and schematic interventions in this regard. These include legislations such as 'The Criminal Law (Amendment) Act, 2018', 'The Criminal Law (Amendment) Act, 2013', 'The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013', 'The Protection of Women from Domestic Violence Act, 2006', 'The Indecent Representation of Women (Prohibition) Act, 1986', 'The Dowry Prohibition Act, 1961', 'The Immoral Traffic (Prevention) Act, 1956' etc. and schemes such as those of One Stop Centres, Universalisation of Women Helpline, Mahila Police Volunteers, Swadhar, Ujjawala etc.

(c) : The data of suicides committed by women on account of dowry related issues during 2017-2019 as per NCRB report is at **Annexure-II**.

(d) : 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective State Governments.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO THE LOK SABHA UN-STARRED QUESTION NO.1109 FOR 18.09.2020 ASKED BY DR. AMAR SINGH REGARDING 'VIOLENCE AGAINST WOMEN'

Details of various crimes committed against women during the year 2016, 2017 and 2018 as per NCRB Report

Sl. No.	Crime Head	2016	2017	2018
1	Murder with Rape/Gang Rape	-	223	294
1A	Murder with Rape/POCSO (children)	-	139	139
2	Dowry Deaths	7621	7466	7166
3	Abetment to Suicide of Women	4466	5282	5037
4	Miscarriage	587	266	213
5	Acid Attack	160	148	131
6	Attempt to Acid Attack	46	35	37
7	Cruelty by Husband or his relatives	110378	104551	103272
8	Kidnapping and Abduction of Women	64519	66333	72751
9	Human Trafficking	659	662	854
10	Selling of Minor Girls	-	80	40
11	Buying of Minor Girls	-	4	8
12	Rape	38947	32559	33356
13	Unnatural Offences	489	-	-
14	Attempt to Commit Rape	5729	4154	4097
15	Assault on Women with Intent to Outrage her Modesty	84746	86001	89097
16	Insult to the Modesty of Women	7305	7451	6992
17	Dowry Prohibition Act	9683	10189	12826
18	Immoral Traffic (Prevention) Act	2214	1536	1459
19	Protection of Women from Domestic Violence Act	437	616	579
20	Cyber Crimes/Information Technology Act	930	600	1244
21	Protection of Children from Sexual Violence Act	-	31668	38802
22	Indecent Representation of Women (Prohibition) Act	38	25	22
Total Crime against Women		338954	359849	378277

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO THE LOK SABHA UN-STARRED QUESTION NO.1109 FOR 18.09.2020 ASKED BY DR. AMAR SINGH REGARDING 'VIOLENCE AGAINST WOMEN'

State/UT wise number of Suicides committed by Women due to Dowry Related Issues during 2017-2019

S. No.	State/UT	2017	2018	2019
1	Andhra Pradesh	14	31	16
2	Arunachal Pradesh	0	0	0
3	Assam	52	62	32
4	Bihar	9	16	26
5	Chhattisgarh	56	42	51
6	Goa	1	0	1
7	Gujarat	20	16	17
8	Haryana	36	32	6
9	Himachal Pradesh	13	14	21
10	Jammu & Kashmir	4	1	0
11	Jharkhand	72	16	17
12	Karnataka	42	37	49
13	Kerala	3	2	4
14	Madhya Pradesh	554	545	496
15	Maharashtra	159	128	158
16	Manipur	0	0	0
17	Meghalaya	0	0	0
18	Mizoram	0	0	0
19	Nagaland	0	0	0
20	Odisha	17	38	22
21	Punjab	23	25	38
22	Rajasthan	19	26	49
23	Sikkim	0	1	0
24	Tamil Nadu	55	21	26
25	Telangana	0	0	0
26	Tripura	4	5	2
27	Uttar Pradesh	330	391	436
28	Uttarakhand	5	6	0
29	West Bengal	391	345	288
	Total State(s)	1879	1800	1755
30	A&N Islands	0	0	0
31	Chandigarh	1	0	0
32	D&N Haveli	0	0	0
33	Daman & Diu	0	0	1
34	Delhi	45	52	59
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	Total UT(s)	46	52	60
	Total (All India)	1925	1852	1815
